and what share of this expenditure would go to the Statistics and what is the ratio between this expenditure of the amount surrendered by the Deptt. of Statistics during the last financial year;

- (c) what would be the likely impact of this deferment on the promotional prospects of the ISS officers; and
- (d) whether Government are aware of the prevailing sense of despondency in ISS Officers, if so, whether Government propose to Review this decision?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND **IMPLEMENTATION** PROGRAMME AND THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM): (a) to (d) A Task Force was set up on 28-11-1990 to consider the aspect of Cadre Review of the ISS in all its perspectives. The Task Force submitted a draft report on 15-5-1991. The process of consultation with different Departments of the proposals in the report was set in motion. In the meanwhile, in the light of instructions in the context of the efforts for reduction of posts to reduce administrative expenditure, the ongoing cadre review was deferred for the time being. However, the possibility of encadering certain individual statistical posts now outside the ISS, pending resumption of the overall cadre review action, is being examined in consultation with the Ministry of Finance. Moreover, adoption of the proposals of the Task Force depends upon the manpower requirements of the concerned Departments for the Statistical personnel in the context of their overall staffiing structure. In the light of the aforesaid, estimating the cost implications at this stage is not feasible.

Efforts of the Government have been oriented towards improving the promotional avenues through more and more encadrement of posts and

introduction of cadre posts above the Junior Administrative Grade With upgradation and encadrement of posts in the higher grades and stoppage of lateral entry at Grade I & II levels (now merged to Junior Administrative Grade) in recent years, there has been improvement in promotional avenues and the cadre strength of ISS has considerably increased.

to Questions

Promotions were made on regular basis to All one vacancy in the Higher Administrative Grade and six in the Senior Administrative Grade. Promotions were aiso made on -id hoc basis to fill up acancies in the Junior Administrative Grade and Grade III, pursuant to the permission of the Supreme Court in a then pending Civil Appeal. Steps for promotions on regular basis to Grade III and JAG are under way subsequent to the final orders of the Supreme Court in April 1992.

Formulation of Programme on the **Line of Employment Guarantee Scheme**

2636. DR. SHRIKANT RAMCHAN-DRA JICHKAR: Will the Minister of PLANNING AND PROGRAMME IM-LEMENTATION be pleased to state:

- (a) whether Planning Commission propose to formulate a programme on the lines of the Employment Guarantee Scheme which is being implemented in Maharashtra State: and
- (b) if so, what is the present status thereof?

THE MTNISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME **IMPLEMENTATION** AND THE MTNISTER OF STATE IN THE MINISTRY OF NON-CONVEN-TIONAL ENERGY SOURCES (SHRI SUKH RAM): (a) Planning Commission has no proposal at the moment, to formulate a programme on the lines of Employment Guarantee Scheme being implemented in Mahasashre State.

(b) Does not arise.